

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH

Original Application No. 973 of 1993

DATED : 16/5/1995

Hon'ble Dr. R.K. Saxena, Member(Jud.)

Kapil Deo Tripathi, S/o Ram Karan Tripathi, R/o  
Village Arahanpur, Tahsil Shahganj, District Jaunpur

Applicant.

By Advocate Shri Avnish Tripathi.

Versus

1. Union of India through the Director General Posts  
Department of Posts New Delhi.
2. Director, Postal Services, Allahabad.
3. Senior Superintendent of Post Offices, Jaunpur  
Region, Jaunpur.

Respondents.

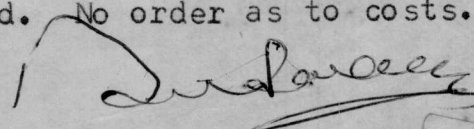
By Advocate Shri A. Sthalekar

O R D E R(Oral)

By Hon'ble Dr. R.K. Saxena, Member(Jud.)

+ Shri A. Tripathi, counsel to the applicant  
and Shri A. Sthalekar, counsel to the respondents are  
present.

This O.A. was filed seeking relief about  
correction in the date of birth of the applicant. It  
has been contested vigourously by the respondents. Lear-  
ned counsel for the applicant submits that the appli-  
cant does not want to proceed with the case, <sup>and he</sup> therefore,  
he does not press the O.A. In such circumstances, the  
O.A. is dismissed as not pressed. No order as to costs.

  
Member(Jud.).